

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : TCP/101/(IB)/CB/2017  
PETITION NUMBER : TCP/101/(IB)/2017  
NAME OF THE PETITIONER(S) : R. RAVINDRAN  
NAME OF THE RESPONDENT(S) : KAPPAVAAR TEXTILES LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	K.SHYAM SUNDER	REPRESENTATION BY WHOM	K. Shyam Sunder
	K.SHYAM SUNDER Counsel for Petitioner		K. Shyam Sunder 4/10/2017

**ORDER**

Counsel for the Petitioner present. No representation on behalf of the Respondent. We have not received any reply from the Office of the ROC. The Registry is directed to issue notice to ROC for filing the detailed report in relation to the outstanding liabilities of the Respondent Company within three weeks. Put up on **30.10.2017 at 10.30 A.M.**

-Sd-  
MEMBER (TECHNICAL)

ghk

-Sd-  
MEMBER (JUDICIAL)